

(12)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ (JUDICIAL MEMBER)

APPLICATION NUMBER :  
PETITION NUMBER : CP/39/ (IB)/2018  
NAME OF THE PETITIONER(S) : UDHYAM INVESTMENTS PVT LTD  
NAME OF THE RESPONDENT(S) : TIFFINS BARYTES ASBESTOS & PAINTS LTD  
UNDER SECTION : ~~9 RULE 6~~ Sec - 7.

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. R. Raghavendran V.M. KARTHIK.	Counsel for financial Creditor	V.M. Kartik
2. G. ANATHAM V. VENIKATESH	Counsel for Corporate Debtor	V. Anantham

**ORDER**

Counsels for both the parties are present. Counsel for the Corporate Debtor has received the papers from the Counsel for the Applicant. Counsel for the Corporate Debtor is directed to file reply before next date of hearing. Matter is posted for arguments. Put up on 13.02.2018 at 10.30 A.M.

sd/-  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)